

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Srinagar)

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**Subject: Declaration of holiday on account of Ashura-I-Muharram on 9<sup>th</sup> August, 2022 (Tuesday) instead of 8<sup>th</sup> August, 2022 (Monday).**

**NOTIFICATION**

**No: 1085 of 2022/RG/NG**

**Dated: 07.08.2022**

It is hereby notified for information of all the concerned that holiday on account of Ashura-i-Muharram shall be observed in the Hon'ble High Court on 9<sup>th</sup> August, 2022 (Tuesday) instead of 8<sup>th</sup> August, 2022 (Monday) and in lieu thereof 31<sup>st</sup> December, 2022 (Saturday) shall be declared as working day for the Hon'ble High Court. It is also hereby notified that 8<sup>th</sup> August, 2022 shall be declared as Non-Sitting Day for the Hon'ble High Court of J&K and Ladakh.

**By Order.**

  
**(Sanjeev Gupta)**  
**Registrar General**

**No.:**

26239-5/4/2022/RG/NG

**Dated: 07.08.2022**

**Copy of above forwarded to the:**

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- ii. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
- iii. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
- iv. Director, J&K Judicial Academy, Sriangar
- v. Member Secretary, J&K Legal Services Authority, Srinagar
- vi. Registrar Inspection, High Court of J&K and Ladakh, Srinagar
- vii. Registrar Rules, High Court of J&K and Ladakh,  
..... for information.
- viii. Registrar Judicial, High Court Wing Jammu/Srinagar for information and necessary action.
- ix. Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar
- x. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
- xi. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping record of the same.

  
**Registrar General**